

**AUDIT REPORT ON ACCOUNTS OF  
GENERAL SILK BOARD**

The Minister of Commerce (Shri Dinesh Singh): I beg to lay on the Table—

- (1) A copy of the Audit Report on the Accounts of the Central Silk Board for the year 1965-66. [Placed in Library. See No. LT-1391/67].
- (2) A copy of Notification No. S.O. 2389, published in Gazette of India dated the 17th July, 1967, under sub-section (2) of section 18-A of the Industries (Development and Regulation) Act, 1951, extending the period of Government control of the Model Mills Nagpur, Limited, Nagpur. [Placed in Library. See No. LT-1392/67].
- (3) A copy of the Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1966-67, under sub-section (1) of section 19 of the Coir Industry Act, 1953. [Placed in Library, See No. LT-1393/67].

12.51 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS & RESOLUTIONS  
MINUTES**

Shri R. K. Khadilkar (Khed): I beg to lay on the Table the Minutes of the First to Twelfth sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

**ESTIMATES COMMITTEE  
MINUTES**

Shri P. Venkatasubbalah (Nandyal): I beg to lay on the Table a copy each of the Minute of the sittings of the Estimates Committee relating to:—

- (1) Ninth Report of the Estimates Committee on the Ministry of

Industrial Development and Company Affairs—Industrial Licensing.

- (2) Eleventh Report of the Estimates Committee on the Ministry of Finance—Utilisation of External Assistance.
- (3) Hundred and fifth, Hundred and sixth and Hundred and seventh Reports of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Industry—Organisation of the Development Commissioner, Small Scale Industries (Parts I & II) and Rural Industrialisation.
- (4) General matters considered by the Estimates Committee, 1965-66 (Third Lok Sabha).

**COMMITTEE ON ABSENCE OF  
MEMBERS**

**MINUTES**

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the First and Second Sittings of the Committee on Absence of Members from the Sittings of the House held during the current Session.

12.52 hrs.

**LEAVE OF ABSENCE FROM SITTINGS OF THE HOUSE**

Mr. Speaker: The Committee on Absence of Members from the sittings of the House in their Second Report have recommended that leave of absence be granted to the following members for the periods indicated against each:

1. Shri G. M. Bakshi 26th June to 18th July, 1967 (Second Session).
2. Shri M. K. Shivananjappa 30th June to 12th August, 1967 (Second Session).